

G.S.R. 25 in Gazette of India Dated the 3rd February, 1995.

- (ii) The Border Security Force Sub-Inspector General Duty (Group 'C' Posts) Amendment Rules, 1996 published in Notification No. G.S.R. 192 in Gazette of India dated the 4th May, 1996.
- (iii) The Border Security Force (Printing Press Group 'C' Posts) Recruitment Rules, 1996 published in Notification No. G.S.R. 270 in Gazette of India dated the 6th July, 1996.
- (iv) The Border Security Force (Seniority, Promotion and Superannuation of Officers) (Amendment) Rules, 1996 published in Notification No. G.S.R. 269 in Gazette of India dated the 6th July, 1996.
- (v) The Border Security Force (Seniority, Promotion and Superannuation of Officers) (Amendment) Rules, 1996 published in Notification No. G.S.R. 347 in Gazette of India dated the 24th August, 1996.
- (2) Four statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-1370/97]

12.01 hrs.

[English]

BUSINESS ADVISORY COMMITTEE

Tenth Report

SHRI SONTOSH MOHAN DEV (Silchar) : Sir, I Beg to present the Tenth Report of the Business Advisory Committee. (*Interruptions*)

[Translation]

DR. GIRIJA VYAS (Udaipur) : Sir, there is no provision for introducing the Women Reservation Bill in this 10th report.

[English]

PROF. P.J. KURIEN (Mavelikara) : Sir, I support her.

12.1½ hrs.

[English]

STANDING COMMITTEE ON HUMAN RESOURCE DEVELOPMENT

Fifty-third, Fifty-fourth and Fifty-fifth Reports

PROF. I.G. SANADI (Dharwad-South) : Sir, I, beg to lay on the Table a copy each (Hindi and English versions) of the following reports of the Standing Committee on Human Resource Development :

1. Fifty-third Report on the functioning of the National Institute of Ayurveda, Jaipur;
2. Fifty-fourth Report on the functioning of the National Institute of Mental Health and Neuro Sciences, Bangalore; and
3. Fifty-fifth Report on the functioning of the All India Institute of Speech and Hearing, Mysore.

12.1¼ hrs.

[English]

ELECTIONS TO COMMITTEES

Committee on Estimates

SHRI RUPCHAND PAL (Hooghly) : Sir, I beg to move :

"That the Members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as Members of the Committee on Estimates for the term beginning on the 1st May, 1997 and ending on the 30th April, 1988".

MR. SPEAKER : The question is :

"That the Members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty Members from among themselves to serve as Members of the Committee on Estimates for the term beginning on the 1st May, 1997 and ending on the 30th April, 1988".

The motion was adopted.